

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.765/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Worldwide Furniture's Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria, Advocate, Petitioner
2. N. Giriwamalay FCA, {
} *Shri Jinan K.R.
05/02/2018*

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)